

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT
(EXCLUDING RAILWAYS) IN
1962-63

THE DEPUTY MINISTER *m* THE
MINISTRY OF FINANCE (SHRIMATI
TAEKESHWARI SINHA): Sir, I beg to lay on
the Table a statement showing the
Supplementary Demands for Grants for
Expenditure of the Central Government
(Excluding Railways) in the year 1962-63.

SDXTH REPORT OF THE PUBLIC
ACCOUNTS COMMITTEE (1962-63)

SHRI SONUSING DHANSING PATIL
(Maharashtra): Sir, I beg to lay on the Table
a copy of the Sixth Report of the Public
Accounts Committee (1962-63) on Finance
Accounts (Revenue Receipts)—Chapter VII
of Audit Report (Civil), 1962.

MOTION OF THANKS ON
PRESIDENT'S ADDRESS—*contd.*

MR. CHAIRMAN: Now, we proceed
with the discussion of the President's
Address. Mr. Mani.

SHRI A. D. MANI (Madhya Pradesh): Mr.
Chairman, Sir, yesterday when the House
adjourned, I was speaking about the futility
of the pursuit of the policy of non-alignment
as an abstract doctrine. I think it will be a
matter of relevance if I mention in this
connection that the question of the air
umbrella scheme has been the subject of
public controversy. My hon. friend, Mr.
Bhupesh Gupta, made a reference to this
scheme yesterday and surprisingly, the
American Ambassador addressing the
School of International Studies also stated
hia Government's point of view. Sir, I have
always regarded the Prime Minister as the
architect of our parliamentary institutions
and I would like to place before him through
you certain considerations of parliamentary
propriety which he should consider.
Whenever a democratic country asks

for help, the Houses of Parliament of that
country have a right to that in-formation. In
regard to the air umbrella scheme, excepting
what the Prime Minister stated in reply to a
deputation, this House is not officially aware
of the request made by the Government of
India to the Government of the United States.
It is necessary in the interests of parliamentary
propriety that the Prime Minister should make
a statement before this House stating what the
specific request was which the Government of
India made to the Government of the United
States during the period of external aggression.
We want to get all the facts on record because
it will not do good to the spirit of
parliamentary democracy in our country if this
matter is discussed in the newspapers and by
diplomats from some other countries. I should
like to assure the Prime Minister . . .

SHRI BHUPESH GUPTA (West Bengal):
Mr. Mani wants parliamentary democracy to
live under an air umbrella?

SHRI A. D. MANI: No, no. It ia much
better to have that air umbrella than the
Peking umbrella.

I should like to mention here that if such a
request had been made by the Prime Minister,
a substantial part of this country supports him
in that request.

Now, non-alignment has a place in a cold
war, it has no place in a hot war. In times of
war, one always talks of alliances. In the last
world war, nobody referred to Great Britain or
to the United States. They talked about the
Allies and then the Nazi dictator. Sir, we do
not know what kind of request the
Government of India made to the Government
of the United States. But it is clear that no
initiative was taken by any foreign power in
giving us assistance. We should like to make
the same request to the Soviet Union and if my
hon. friend, Mr. Bhupesh Gupta, exercises his
influence over the Kremlin, wa might get
more fighters than the